

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1060
ANSWERED ON:29.11.2005
CREATION OF INDIA RESERVE BATTALIONS
Adsul Shri Anandrao Vithoba

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central and State Governments have agreed to make inter-State joint task force functional to facilitate coordinated operations as appeared in the `Hindu` dated September, 23, 2005;
- (b) if so, the details thereof;
- (c) whether the States have also agreed to take steps to raise India Reserve Battalions and prepare action plan;
- (d) if so, the action plan prepared therefor; and
- (e) the time by which it is likely to be raised?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b) : A Standard Operating Procedure(SOP) has been finalized in consultation with the naxal affected States with an objective to formulate operational plans and undertake intelligence based inter-State joint anti-naxalite operations in the specified inter-State border areas against the naxal leaders and cadres. Each of the inter-State border areas identified will have a separate inter-State task force/mechanism on a bilateral or trilateral basis to facilitate need based intelligence driven joint operations.

(c) to (e) : The naxal affected States have been requested to take concrete steps to raise India Reserve(IR)Battalions on priority.

The time frame prescribed for raising the IR Bns is two years and the states are expected to follow the schedule.